# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **RAJYA SABHA**

### **UNSTARRED QUESTION NO. 851**

#### **ANSWERED ON 28/07/2025**

#### NUMBER OF HOUSING PROJECT UNDER PMAY-U IN TAMIL NADU

#### 851. SHRI R. DHARMAR:

#### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has data regarding the number of housing projects taken up under Pradhan Mantri Awas Yojana Urban (PMAY-U) in the State of Tamil Nadu;
- (b) if so, the details thereof, district-wise;
- (c) the number of houses allotted along with the number of houses pending for allotment under the said scheme in Tamil Nadu during the last five years;
- (d) the details of the funds spent on the said scheme during the last five years; and
- (e) the target set for the total number of houses in Tamil Nadu?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including Tamil Nadu. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country including Tamil Nadu to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs). The ISS vertical is implemented as

a Central Sector Scheme through Central Nodal Agencies such as National Housing Bank (NHB), State Bank of India (SBI) and Housing and Urban Development Corporation Ltd. (HUDCO). The scheme guidelines are available at <a href="https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf">https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf</a>.

Based on the project proposal submitted by States/UTs, a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025.

A total of 6.70 lakh houses has been sanctioned under PMAY-U in the State of Tamil Nadu, out of which 6.69 lakh have been grounded and 6.07 lakh are completed/delivered to the beneficiaries. District-wise details of the houses sanctioned, grounded and completed in Tamil Nadu are at **Annexure-I**. Details of the houses sanctioned, completed and occupied along with details of Central assistance sanctioned and released during the last five years under PMAY-U for Tamil Nadu are at **Annexure-II**.

(e): PMAY-U and PMAY-U 2.0 are demand driven schemes and Government of India has not fixed any State wise target for construction of houses. States/UTs undertake demand survey to assess the actual demand of housing in urban areas. Based on the demand assessment, States/UTs prepare project proposals which are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Till date, no proposal has been received from State of Tamil Nadu under PMAY-U 2.0.

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# Annexure-I referred in reply to RSUQ No.851 for 28-07-2025

## District-wise details of physical progress in the State of Tamil Nadu under PMAY-U

Sr. No.	District Name	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	Ariyalur	2,679	2,664	2,516
2	Chengalpattu	23,975	23,966	21,449
3	Chennai	96,329	96,294	76,831
4	Coimbatore	50,987	50,923	49,136
5	Cuddalore	12,735	12,693	11,605
6	Dharmapuri	8,004	7,997	7,011
7	Dindigul	13,242	13,227	11,630
8	Erode	30,039	30,012	27,954
9	Kallakurichi	3,188	3,182	2,965
10	Kancheepuram	25,461	25,448	24,402
11	Kanniyakumari	30,560	30,498	28,942
12	Karur	6,525	6,517	6,121
13	Krishnagiri	7,819	7,817	7,105
14	Madurai	38,169	38159	36804
15	Mayiladuthurai	1,634	1,633	1,457
16	Nagapattinam	3,729	3,725	3,349
17	Namakkal	13,169	13,139	11,992
18	Perambalur	2,637	2,637	2,448
19	Pudukkottai	12,271	12,265	11,759
20	Ramanathapuram	5,725	5,725	5,307
21	Ranipet	9,602	9,579	8,463
22	Salem	36,131	36,090	34,262
23	Sivaganga	5,385	5,360	5,244
24	Tenkasi	12,336	12,289	11,603
25	Thanjavur	12,678	12,668	11,844
26	The Nilgiris	7,697	7,652	6,553
27	Theni	15,165	15,110	14,409
28	Thiruvallur	51,546	51,443	43,617
29	Thiruvarur	2,993	2,992	2,735
30	Thoothukkudi	16,248	16,231	15,719
31	Tiruchirappalli	21,891	21,868	20,587
32	Tirunelveli	25,114	25,073	21,392
33	Tirupathur	7,124	7,106	6348
34	Tiruppur	24,340	24,286	22514
35	Tiruvannamalai	7,781	7,768	7007
36	Vellore	11,611	11,596	10816
37	Viluppuram	5,363	5,350	4920
38	Virudhunagar	8,543	8,532	8235
Total	<del>-</del>	6,70,425	6,69,514	6,07,051

## Annexure-II referred in reply to RSUQ No.851 due for 28-07-2025

## Physical and Financial Progress under PMAY-U#

Sr. No.		Particulars	Achievement
1		Houses Sanctioned (Nos)	6,70,425
2		Constructions of Houses Completed (Nos)	6,07,051
3	Details since Inception	Houses Occupied (Nos)	5,58,877
4		Central Assistance Sanctioned (₹ in Cr.)	11,036.47
5		Central Assistance Released (₹ in Cr.)	10,426.37
6	Details during last five years (FY 2020-21 to 2024-25)	Houses Sanctioned (Nos)	1,96,406
7		Constructions of Houses Completed (Nos)*	3,39,494
8		Houses Occupied (Nos)**	3,17,888
9		Central Assistance Sanctioned (₹ in Cr.)	3,485.48
10		Central Assistance Released (₹ in Cr.)***	4,975.92

<sup>\*</sup> Includes houses completed in the year which were sanctioned in preceding years.

<sup>\*\*</sup> Includes houses occupied in the year which were completed in preceding years.

<sup>\*\*\*</sup> Includes Central Assistance released during the year against Central Assistance for houses sanctioned in preceding years.

<sup>#</sup> No proposals has been received from State of Tamil Nadu under PMAY-U 2.0